

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4232  
ANSWERED ON:18.12.2014  
BHUDAN LAND  
Tadas Shri Ramdas Chandrabhanji

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) The present status of land donated under Bhudan Movement;
- (b) Whether there is any proposal to utilize the lands donated under Bhudan movement, if so, the details of purposes for which these lands can be used;
- (c) Whether the agency constituted to control Bhudan land is still functioning, if so the State- wise details thereof;
- (d) Whether the officials and executive body of Bhudan Mandal have become non-existent; and
- (e) if so, whether the Government propose to revive it, if so, the details thereof?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

- (a): The present status of land donated under Bhudan Movement is at Annexure.
- (b): The Land and its management falls within the legislative and administrative jurisdiction of the respective States as provided under Entry No.18 of List II (State List) of the Seventh Schedule of the Constitution. Land reforms related issues essentially fall in the domain of the State Governments. The Central Government has a limited role to play, being mainly advisory in nature. The State Governments have been requested for distribution of available Bhudan land to the eligible rural poor by preparing action plans.
- (c) to (e): Presently, no agency/Bhudan Mandal is functioning in the Department of Land Resources to control such lands.